

# SUPREME COURT OF INDIA

New Delhi the 4<sup>th</sup> May, 2019

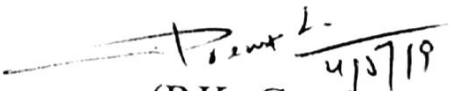
Re: Advocates-on-Record Examination to be held on 10<sup>th</sup> June to 13<sup>th</sup> June, 2019

Sub: Change of date of lecture of Paper-IV (Leading cases)

## NOTICE

In supersession of the earlier notice, it is hereby informed that lecture of Paper-IV (Leading cases) by Mr. Sidharth Luthra, Sr. Advocate and Mr. Basava Prabhu S. Patil, Sr. Advocate will now be conducted on **09.5.2019** at **4:00 p.m. in Court Nos. 12, 14 to 15, R-I and R-II, Supreme Court Premises** instead of 06.05.2019 as notified earlier.

Rest of the schedule notified earlier remains unchanged.

  
(P.K. Gera)  
Secretary  
**Board of Examiners**